

SCHEDULE
Format for statistical data
(See Rule 3)

Sl. No.	Name of the Court	No. of cases pending (on the 1 st day of the month of December 2019)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Jharkhand	30	01	31	00	

Above report has been prepared on the basis of data available from the CIS.

Uham
04/01/2020

Sharma
04.01.2020
S.O. i/c

MAJEF
06/01/2020